

Reduction of Tariff in IIDC Hotels

815. SHRIGURUDAS KAMAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether hotels under IIDC have reduced their tariff; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. Room Tariff has been reduced for the year 1992-93 as compared to 1991-92 in respect of four hotels only as per details given below:-

S.No.	Name of Hotel	Room, Tariff (in Rupees)	
		1991-92	92-93
1.	Hotel Agra Ashok		
	-Single Room	1200	1195
	- Suite	2500	2395
2.	Hotel Kanishka, New Delhi		
	-Single room	1350	1175
3.	Hotel Samrat, New Delhi		
	-Single room	1600	1195
	-Suite	6000	3750
	-Family Deluxe Suite	9000	4750
4.	Laxmi Vilas Palace Hotel, Undaipur.		
	- Single room	1200	1195

The main considerations for reducing Tariff have been the marketing strategy, competition environment and to meet social objectives.

**Serials Invited by Doordarshan Kendra,
Hyderabad,**

816. SHRI SOBHANAND REESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan Kendra, Hyderabad has invited fresh proposals for serials under the sponsorship scheme;

(b) if so, the number of proposals received in July, 1991 in this regard;

(c) whether any action had been taken during the last eighth months by Doordarshan to screen the proposals and to put the new scheme in operation; and

(d) if not, the reasons for this delay in processing the new proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS): (a) to (d). Selection of serials under the Sponsorship Scheme is an on-going activity. Doordarshan Kendra, Hyderabad has

received 1878 proposals under the Sponsorship Scheme. These proposals are being scrutinised by the Kendra for consideration and approval by the Selection Committee which is being reconstituted.

Royalty/Cess on Mining in Goa

817. SHRI HARISH NARAYAN PRABHUZANTYE: Will the Minister of MINES be pleased to state:

the amount of royalty on mining paid and cess collected from the mine owners in Goa during 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALARAM SINGH YADAV): The information is being collected and will be laid on the Table of the House.

[*Translation*]

Power projects in J & K

818. SHRI N.J. RATHVA: Will the Minister of POWER be pleased to state:

(a) whether the Government propose to set up some medium size power projects in Jammu and Kashmir;

(b) if so, the locations thereof and the amount likely to be spent thereon and the generating capacity of each of these projects; and

(c) the time by which these projects are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). At present one thermal and six hydro-electric projects with an aggregate installed capacity of 1424 MW are under execution in Jammu & Kashmir. The details of these schemes are given in Statement-I. Seven hydro-electric projects with an aggregate installed capacity of 1095 MW have been cleared by Central Electricity Authority and have to be accorded investment approval. The list of these projects is given in statement-II. six hydro-electic projects with 556 MW have been referred to Central Electricity Authority for clearance. List of these projects is given in Statement III.